

(52)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 165/93.

Between:

Date of Order: 2-3-93.

Smt. B. Kanakamahalakshmi. ✓

and

.. Applicant.

1. The Chief Post Master General,
Andhra Circle, Abids, Hyderabad-1.
2. The Senior Superintendent of Post Offices,
Nellore Division, Nellore.
3. The Senior Superintendent of Post Offices,
Visakhapatnam Division, Visakhapatnam.

.. Respondents.

For the Applicant: Mr. K. Janardhan Rao, Advocate for Mr. M. P. Chandramouli,
Advocate.

For the Respondents: Mr. M. Jaganmohan Reddy, Addl. CGSC.

CORAM:

THE HON'BLE MR. T. CHANDRASEKHAR REDDY : MEMBER (JUDL)

The Tribunal made the following Order:-

Mr. K. Janardhan Rao for the Applicant and Mr. M. Jaganmohan Reddy, Standing Counsel for the Respondents present. Heard.
Issue notice to the Respondents for admission and hearing of this O.A. and list the OA on 12-4-93. The Respondents shall make it clear whether this Applicant had studied in Visakha Tutorial College, Visakhapatnam as contended by the Applicant in this O.A.
The Respondents also further are to produce all the relevant records pertaining to this O.A. as the O.A. is likely to be disposed of at the admission stage itself.

82/893

Deputy Registrar

To

1. The Chief Post Master-General,
Andhra Circle, Abids, Hyderabad-1.
2. The Senior Superintendent of Post Offices, Nellore Division, Nellore.
3. The Senior Superintendent of Post Offices,
Visakhapatnam Division, Visakhapatnam.
4. One copy to Mr. M. P. Chandramouli, Advocate, 1-7-139/1,
S. R. K. Nagar, Musheerabad, Hyd-48.
5. One copy to Mr. M. Jaganmohan Reddy, Addl. CGSC. CAT. Hyd.
6. One spare copy.

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82/893

Below

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

HYDERABAD BENCH AT HYDERABAD

lip on 1st Feb 93

THE HON'BLE MR. V. NEELADRI RAO : V.C.

AND

THE HON'BLE MR. R. BALASUBRAMANIAN : M(A)

AND

THE HON'BLE MR. CHANDRA SEKHAR REDDY : T
MEMBER (J)

AND

THE HON'BLE MR.

DATED: 2-3-1993

ORDER/JUDGMENT.

R.P./C.P/M.A. No.

in

C.P.A. No: 165/93

T.A. No.

(W.P. No.)

Admitted and Interim directions
issued.

Allowed

Disposed of with directions

Dismissed as withdrawn

Dismissed

Dismissed for default

Rejected/Ordered

No order as to costs.

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